

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 102
(IB)-2178(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Amit Arya	...	Applicant
Vs		
Banyantree Developers Pvt Ltd	...	Respondent

Order delivered on 27.11.2019

CORAM

**SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant: Mr. Praveen Kumar Aggarwal, Advocate
For the Respondent: Mr. Lalit Mohan, Advocate

ORDER

Learned counsel for the Financial Creditor requests for some time to take further steps for service. Let steps be taken in terms of the previous order and service affidavit be filed. Adjourned to 11.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh